

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.211 – IA 308 of 2020  
Item No.212 – IA 551 of 2021  
Item No.213 – IA 338 of 2022  
Item No.214 – IA 339 of 2022  
In  
CP(IB) 148 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Devsaria iron & Steel co pvt Ltd  
V/s  
Perfect Boring Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 07/12/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant	: Mr. Amitabh, PCS. Mr. Jaimin Dave, Adv.
For the RP	: Mr. Rajiv Chawla, Adv.
For the Respondent	: Mr. Mandeep Singh, Adv.

**ORDER**

**IA 308 of 2020, IA 551 of 2021, IA 338 of 2022 & IA 339 of 2022**

List for hearing on 13.01.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**